

**IN THE INCOME TAX APPELLATE TRIBUNAL
BENCH "SMC" KOLKATA**

Before Shri Sanjay Garg, Judicial Member

आयकर अपील सं.य/ ITA No. 2583/Kol/2018 Assessment Year:2014-15

Hemant Verma 3 rd Floor, 25 Sova Bazar Street, Kolkata-700 005. PAN: ABRPV9277E	बनाम/ V/s.	I.T.O., Ward 43(3) 3 Government Place (W), Kolkata-700 001.
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	None
प्रत्यर्थी की ओर से/By Respondent	Sri Jayanta Khanra, JCIT, Sr. DR
सुनवाई की तारीख/Date of Hearing	31-08-2021
घोषणा की तारीख/Date of Pronouncement	31-08-2021

आदेश /O R D E R

The present appeal has been preferred by the assessee against the order dated 08-10-2018 of the Commissioner of Income Tax (Appeals), 13, Kolkata [hereinafter referred to as 'CIT(A)'].

2. The assessee has moved an application dated 30-08-2021 stating that he has availed the "*Viviad Se Vishwas Scheme 2020*". He, therefore, has prayed this appeal may be dismissed as withdrawn.

In view of the above, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in open court at the time of hearing on 31-08-2021

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Sd/-
(Sanjay Garg)
Judicial Member

Dated 31-08-2021

**PP/SPS

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant/Assessee: Sri Hemant Verma, 3rd Floor, 25 Sova Bazar Street, Kolkata-700 005.
2. प्रत्यर्थी/Respondent-The I.T.O., Ward 43(3), 3 Government Place (W), Kolkata-700 001.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

By order/आदेश से,

/True Copy/

Senior Private Secretary/D.D.O